

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED No. †1094
TO BE ANSWERED ON 08.02.2021

INCLUSION OF MALLAH, NISHAD INTO ST LIST

†1094. SHRI MAHABALI SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state;-

- (a) whether the Government progresses to include Mallah, Nishad, Bind, Beldar, Chai, Chulvat, Surhaiya, Godi, Vanpar, Kevat and Nonia Castes of Bihar in the Scheduled Tribes list:
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Bihar Government had sent its recommendation in this regard to the Ministry of Tribal Affairs in the year 2015;
- (e) if so, the details of the action taken by the Government so far in this regard; and
- (f) the time by which the Government is likely to include the above mentioned castes of Bihar in the Scheduled Tribes list?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (f): - Government of Bihar vide letter dated 05/09/2015 recommended inclusion of Mallah, Nishad (Bhind, Beldar, Chai, Tiyar, Khulwat, Suraiya, Godi, Vanpar, Kevat) and Nonia communities in the ST list of Bihar. Further, Government of Bihar vide letter dated 23.06.2020 sent a separate proposal for inclusion of 'Nonia' community as a synonym of 'Kharia' community at Sl. No. 16 in the Scheduled Tribe list of Bihar. The Government of India on 15.6.1999, and further amended on 25.6.2002, has approved the modalities for deciding the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the State Government/UT Administration concerned can be processed further. Thereafter, it has to be concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) for consideration for amendment of legislation. All actions are taken as per these approved modalities.
